120 Welcome to the SRAVANA 29, 1896 (SAKA) Speaker of British Colombia

RE. S.N.Q. No. 5

12 hrs.

WELCOME TO THE SPEAKER OF BRITISH COLOMBIA

MR. SPEAKER: Hon. Members, I avail of this opportunity to inform you that we have a friend sitting in the Distinguished Visitors' Gallery, Mr. Speaker Gordon H. Dowding of British Colombia. On behalf of you all, I welcome him. He is also accompanied by his wife. Both of them are very welcome to our coun-

We wish them a very happy stay here.

NOTICE QUESTION RE: SHORT NO. 5 ON SCARCITY OF LIFE SAV-ING DRUGS

MR. SPEAKER: Now, we take up the short notice question. Short Notice Question No. 5 Shri Vasant Sathe. The hon. Member is absent.

SHRI K. S. CHAVDA (Patan): This is a very important question, Sir, and it may be answered.

भी मध् लिमये (बाका) : ग्रध्यक्ष महोदय, इस बारे में कालिंग एटेन्जन नोटिम भी दिया गया था । अमर आप उस को मान लेते, तो एक सदस्य के गैरहाजिए होने पर ग्रन्य चार सदस्य पुष्ठ सकते थे। इस को कालिग एटेन्सन नोटिम के रूप में ले खिया जाए।

भी घटल बिहारी बाजपेबी (ग्वालियरं): क्या श्री बसम्त माठे को बताया गया था कि बाज यह सवाल बा रहा है ?

MR. SPEAKER: He was here when it was distributed.

SHRI P. K. DEO (Kalahandi): Most likely, it is a conspiracy.

श्री मणु लिक्ये : इसको ध्यानाकर्षण-प्रस्ताव के कर में ले लिया जाये। 1779 LS-5

SHRI A. K. M. ISHAQUE (Basirhat): Shri Sathe is a person against whom no conspiracy is necessary.

SHRI P. K. DEO: Kindly L. mit a call-attention on this.

MR. SPEAKER: Now, Papers to be Laid on the Table.

PROF. MADHU DANDAVATE (Rajapur): I think privilege motion should come before Papers to be Laid.

12.02 hrs.

PAPERS LAID ON THE TABLE

CEMENT (CONSERVATION AND REGULA-TION OF USE) ORDER, 1974

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB F. SHINDE): On behalf of Shri C. Subramaniam, I beg to lay on the Table a copy of the Cement (Conservation and Regulation of Use) Order, 1974 (Hindi and English versions) published in Notification No. S.O. 452(E) in Gazette of India dated the 16th August, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-8226/74].

REPORT OF TARIFF COMMISSION ON ALUMINIUM INDUSTRY FOR 1974 AND NOTIFICATIONS UNDER ESSENTIAL COM-MODITIES ACT, 1955 AND EXPORT (QUALITY CONTROL AND INSPECTION) Act, 1963

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMEN-(SHRI KEDAR TARY AFFAIRS NATH SINGH): On behalf of Shri A. C. George, I beg to lay on the Table-

> (1) A copy of the Report (1974) of the Tariff Commission on the Review of the progress of Aluminium Industry (Hindi version) under sub-